

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-122 OF 2020.

Mukund Gosavi and ors.

...Petitioners.

Versus

Roulu Voicunta Colopo

... Respondent.

Shri A. Gosavi and A. Naik, Advocates for the petitioners.

Ms. R. Banaulikar, Advocate for the respondent.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -6th January 2021.

PC.

By consent, post the matter on 13.1.2021.

DAMA SESHADRI NAIDU, J.

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